

[English]

Finalisation of N.C.R. Plan

3230. SHRI SUBHASH YADAV:
SHRI M. RAGHUMA REDDY:
SHRI SOMNATH RATH:
SHRI DHARAM PAL SINGH
MALIK:
SHRI PRAKASH CHANDRA:
SHRI RADHAKANTA DIGAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the N.C.R. Plan has since been approved and finalised by Union Government;

(b) if so, the details thereof;

(c) whether a copy of the draft plan will be laid on the Table of the House; and

(d) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) No.

(b) to (d). Do not arise.

Allocation of fertilizers to Maharashtra

3231. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government faced difficulty in meeting the full requirement of fertilizers in various States during the last two years; if so, the details thereof; and

(b) the allocation of fertilizers made to Maharashtra during the above period?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) No, Sir. The Union Government had no difficulty in meeting the full requirement of fertilisers in various

States during the last two years i.e. 1985-86 and 1986-87.

(b) The requirements of fertilizers are assessed in terms of nutrients in consultation with the State Government and the assessed requirement is allocated in full from various suppliers. During the years 1985-86 and 1986-87 the requirement of fertilizers of Maharashtra State was assessed as follows:

Year	Assessed requirement ('000 tonnes N+P+K)
1985-86	825.00
1986-87	836.84

Expansion of special livestock production programme

3232. SHRI BALASAHEB VIKHE PATIL:
DR. V. VENKATESH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government proposed to expand the activities under the Special Livestock Production programme, if so, the details thereof;

(b) whether the scheme is intended to provide employment to small and marginal farmers; and

(c) if so, the broad features thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. Special Livestock Production Programme (SLPP), now known as Special Livestock Breeding Programme (SLBP), is proposed to be strengthened to provide for farmers' training and registration of superior calves. It is also proposed to introduce rearing of female buffalo and male cross-breed calves in selected areas on pilot basis and to allow

beneficiaries to opt for poultry broilers, duckery, goat and rabbit breeding.

(b) Yes, Sir.

(c) In case of rearing of calves, subsidy is provided at the rate of 50% to small and marginal farmers and 66-2/3% to agricultural labourers. Subsidy is provided at the rate of 25% to small farmers and 33-1/3% to marginal farmers and agricultural labourers for setting up of animal/bird units. In all cases, subsidy is subject to a maximum of Rs. 3,000/- per beneficiary. In the case of tribal participant, the rate of subsidy is 50% subject to a maximum of Rs. 5,000/-. Thirty per cent of the beneficiaries selected under the programme are to be from scheduled castes and scheduled tribes.

Advisory committee on International Airports

3233. SHRI BALASAHEB VIKHE PATIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether an advisory committee has been constituted to advise International Airports Authority of India on facilitation, maintenance and other services to be provided at International Airports to bring them at par with airports in other countries;

(b) if so, the criteria for selection of the members of this committee;

(c) the terms and conditions for the appointment of the members of the Committee; and

(d) the improvements expected to be brought about?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER):

(a) Yes, Sir.

(b) The Members have been selected on

the basis of their expertise in various fields relevant to efficient management of International airports.

(c) The Members serve the Committee in an honorary capacity and as such no specific terms and conditions have been laid down for their appointment.

(d) The Advisory Committee will advise I.A.A.I. on facilitation, maintenance and other services to be provided at International Airports to make them at par with the best airports in the world

Production of Fertilizers

3234. SHRI CHINTAMANI JENA:
SHRI MOHANBHAI PATEL:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the average production of fertilizers in Indian fertilizer plants is low compared to those in the rest of the world,

(b) if so, whether any study has been made to know the causes, and

(c) if so, the details and reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R PRABHU): (a) The average production, measured in terms of capacity utilisation, for 1986-87 was 79.3% for the fertilizer industry, as a whole, in the country. Barring the Units of Fertilizer Corporation of India (FCI) and Hindustan Fertilizer Corporation (HFCO), which registered a capacity utilisation of 44.9%, the performance of the other plants was quite comparable to that of the plants abroad.

(b) No, Sir.

(c) Does not arise.